

**Central Administrative Tribunal  
Principal Bench**

**OA No.655/2019**

New Delhi, this the 26<sup>th</sup> day of February, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. L. Sidney Kujur, age-40  
Group-A, Manager Grade-I,  
Canteen Store Department,  
Ministry of Defence  
S/o Shri Sudhir Kujur  
C/o Area Manager, CSE De Pot Bagdogra,  
District Darjeeling,  
West Bengal-734014.
2. Chittibabu P, age-36  
Group-A, Manager Grade-I,  
Canteen Store Department,  
Ministry of Defence,  
S/o Late Narasingarao. P,  
C/o Area Manager, CSD Depot,  
Pathankot, Gurdaspur Road, Opp.  
Railway Station, Pathankot,  
Punjab 145001.
3. Yogehswar Sharma, age-35  
Group-A, Manager Grade-I,  
Canteen Store Department,  
Ministry of Defence,  
S/o Shri J. P. Sharma  
R/o CSD Estate Gulmohar Building,  
Flat No.4, Golibaar Road,  
Ghatkopar, West Mumbai 400086.
4. Surender Yadav, age-40  
Group-A, Manager Grade-I,  
Canteen Store Department,  
Ministry of Defence,  
S/o Shri Mukti Yadav,  
R/o Area Manager, CSD Satgaon,  
Narangi District, Kamrup,  
Assam 781027  
C/o Harish Chandra Research Institute,  
Chhatnag Road, Jhunsi  
Allahabad-211 019.
5. Manoj Chourasia, age-42  
Canteen Store Department,

Ministry of Defence,  
Opp. Police Check Post,  
Hisar Cantt. Hisar 125044.

6. Sridhar Palleda, age-39  
Area Manager,  
CSD Depot Missamari,  
Canteen Stores Department,  
Missamari Cantt.  
Sonitpur  
Dist. Assam 78506. ... Applicants.

(By Advocate : Shri Abhishek Kumar)

Versus

Union of India  
through its Secretary  
Ministry of Defence,  
R/o Room No.101, A-Wing,  
South Block,  
New Delhi 110 011. ... Respondent.

(By Advocate : Shri Kumar Onkareshwar)

**: ORDER (ORAL) :**

**Justice L. Narasimha Reddy, Chairman:**

Learned counsel for the applicant seeks permission of the Tribunal to withdraw the OA with liberty to file a fresh one, duly challenging the seniority list regarding which the applicants have grievance. Permission is accorded.

2. The OA is accordingly dismissed as withdrawn, leaving it open to the applicant to file a fresh one.

**(Mohd. Jamshed)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/pj/